

by when Government propose to take a decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) Recommendation No. 16 (a) made by the Administrative Reforms Commission in its Report on Personnel Administration dealing with the subject is still under the consideration of Government.

(d) The decision will be taken by Government as early as possible.

BOYCOTT OF EXAMINATIONS BY LAW STUDENTS

704. SHRI GANESHI LAL CHAUDHARY : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the law students of the University of Delhi boycotted examination this year;

(b) if so, what are the reasons therefor; and

(c) what steps Government have taken to avoid such incidents in future?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K. R.V. RAO) : (a) Some students taking the examination on April 29, 1970 in Law of Taxation created disturbances and prevented some other students who were continuing to take the examination from doing so.

(b) The students complained that the questions set for the examination were outside the prescribed syllabus.

(c) The complaint of the students has been looked into by the Acting Dean of the Faculty of Law who has given the opinion that the questions were not outside the syllabus. It is for the University authorities to take action in such matters.

AIR SERVICE BETWEEN KOLHAPUR AND BOMBAY

705. SHRI G. R. PATIL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under Government's consideration for operating an air service between Kolhapur and Bombay through a private airlines company; and

(b) if so, the time by when this service is likely to be introduced?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) Proposals from various private airline operators have been received for operating non-scheduled air services between Kolhapur and Bombay but the service is not likely to be introduced in the near future as the aerodrome at Kolhapur is at present not quite suitable for Dakota operations.

POLITICAL SUFFERERS WORKING AS TEACHERS

706. SHRI GURUMUKH SINGH MUSAFIR : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the answer to Unstarred Question No.865 given in the Rajya Sabha on the 6th August, 1969 and state :

(a) whether it is a fact that the political sufferers, who are working as teachers under the Directorate of Education, Delhi, had applied for promotion seeking special preference on the count of their political sufferings and had attached copies of the relevant circulars of the Government of India in this regard; and

(b) whether it is a fact that no replies have so far been received by these teachers and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b) The requisite information is being collected from the Delhi Administration and will be laid on the Table of the Sabha as soon as possible.

COLLIERY WORKERS KILLED IN CLASH IN RANIGANJ

707. CHAUDHARY A. MOHAMMAD :

SHRI B. K. MAHANTI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of colliery workers killed as a result of inter/intra-union clashes in the Raniganj coalfield during the year ended 31st March, 1970;

(b) the number of armed raids by outside workers on colliery establishments;